

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI

EXECUTION APPLICATION NO. 73 OF 2025
IN
ORIGINAL APPLICATION NO 465 OF 2023

IN THE MATTER OF:
ASHISH SHARMA

...APPLICANT

VERSUS

STATE OF U.P. & ORS.

...RESPONDENTS

INDEX

S NO	PARTICULAR	PAGE NO
1.	COMPLIANCE REPORT ON BEHALF OF RESPONDENT NO.4 I.E. M/s GAURSONS PROMOTERS PVT. LTD. IN COMPLIANCE OF ORDER DATED 16.02.2026.	1 - 5
2.	APPENDIX-1 COPY OF THE ORDER DATED 16.02.2026 PASSED BY THIS HON'BLE TRIBUNAL.	6 - 7
3.	APPENDIX-2(COLLY) THE PHOTOGRAPHS DEPICTING SHIFTED OWC MACHINES AND THE RELATED EQUIPMENT.	8 - 13


(SHRIYA TAKKAR, MANAN TAKKAR, AVANTIKA THAKUR, AASTHA TYAGI,


PRINCE SHARMA, UDIT SAINI, SAIRA TAGRA & YASH DEWAN)

ADVOCATES
ARTLO

P-6/2-E, DLF PHASE 2,
GURGAON - 122002
9910100005

EMAIL ID: MANANTAKKAR@ARTLO.IN

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI**

**EXECUTION APPLICATION NO. 73 OF 2025
IN
ORIGINAL APPLICATION NO 465 OF 2023**

IN THE MATTER OF:

ASHISH SHARMA

...APPLICANT

VERSUS

STATE OF U.P. & ORS.

...RESPONDENTS

**COMPLIANCE REPORT ON BEHALF OF RESPONDENT NO.4 I.E. M/s
GAURSONS PROMOTERS PVT. LTD. IN COMPLIANCE OF ORDER
DATED 16.02.2026.**

MOST RESPECTFULLY SHOWETH:

1. That the present Execution Application was last listed on 16.02.2026, and this Hon'ble Tribunal was pleased to pass the following order:

We are of the considered view that no further orders are required to be passed on the present execution application which is disposed of with the following directions:-

- i. Respondent no. 4 shall file further compliance report before the Ld. Registrar General of this Tribunal by 10.05.2026 and*
- ii. On receipt of the report and in case the report is not so filed, the Ld. Registrar General shall place the matter before the Bench on 15.05.2026 for further directions by registering Miscellaneous Application.*

Copy of the order dated 16.02.2026 passed by this Hon'ble Tribunal is annexed herewith and marked as Appendix-1.

2. That the present compliance report is being filed in terms of the aforesaid directions dated 16.02.2026 passed by this Hon'ble Tribunal.
3. That as per the directions passed by this Hon'ble Tribunal and the undertaking given by the Respondent No. 4, the work of shifting of the OWC machines to the newly developed and agreed location was undertaken at war footing and the entire work including shifting of the OWC machines and re-fabrication of ducting from this location till beyond 25th Floor is complete along with requisite components like fans, grills etc. are ready to use.
4. This is to submit that at present, the entire system is being tested and the plant shall be made fully operational at the new site by 11.05.2026. **The photographs depicting shifted OWC machines and the related equipment are being annexed herewith as Appendix-2 (Colly) for the kind perusal of this Hon'ble Tribunal.**

PRAYER

In view of the facts and circumstances stated hereinabove, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to:

- a. take the present compliance report on behalf of Respondent No. 4 on record and treat the directions of this Hon'ble Tribunal as duly complied with by Respondent No. 4;

Pass such and/or further orders as deemed fit and proper in the peculiar facts and circumstances of this case in favor of the Respondent No. 4 (M/s Gaursons Promoter Private Limited).

Note: Affidavit in support is attached.

For Gaursons Promoters Pvt. Ltd.

[Signature]
Authorized Signatory

RESPONDENT NO 4
MR. DIVYANSHU SRIVASTAVA AUTHORIZED SIGNATORY
OF M/S GAURSONS PROMOTER PRIVATE LIMITED

[Signature] *[Signature]* *[Signature]* *[Signature]*
(SHRIYA TAKKAR, MANAN TAKKAR, AVANTIKA THAKUR, AASTHA TYAGI,

[Signature] *[Signature]*
PRINCE SHARMA, UDIT SAINI, SAIRA TAGRA & YASH DEWAN)

ADVOCATES

ARTLO

P-6/2-E, DLF PHASE 2,
GURGAON - 122002

9910100005

EMAIL ID: MANANTAKKAR@ARTLO.IN

VERIFICATION

I, Divyanshu Srivastava S/o D.C. Srivastava, Aged about 34 years, Authorized Signatory of M/s Gaursons Promoter Private Limited Having its Office At Gaur Biz Park, Plot No. 1, Abhay Khand-II, Indirapuram, Ghaziabad - 201014 (Uttar Pradesh) hereby verify that the contents there of are true and correct to my knowledge No part of it is false and no material fact has been kept concealed therefrom.

For Gaursons Promoters Pvt. Ltd.

[Signature]
Authorized Signatory

RESPONDENT NO 4
MR. DIVYANSHU SRIVASTAVA AUTHORIZED SIGNATORY
OF M/S GAURSONS PROMOTER PRIVATE LIMITED

Place:

Date: / /2026

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI

EXECUTION APPLICATION NO. 73 OF 2025
IN
ORIGINAL APPLICATION NO 465 OF 2023

IN THE MATTER OF:

ASHISH SHARMA

...APPLICANT

VERSUS

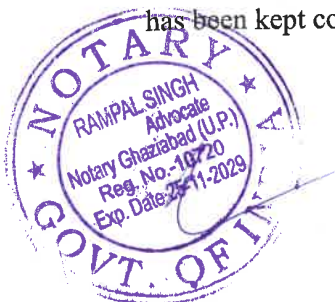
STATE OF U.P. & ORS.

...RESPONDENTS

AFFIDAVIT

I, Divyanshu Srivastava S/o D.C. Srivastava, Aged about 34 years, Authorized Signatory of M/s Gaursons Promoter Private Limited Having its Office At Gaur Biz Park, Plot No. 1, Abhay Khand-II, Indirapuram, Ghaziabad – 201014 (Uttar Pradesh), I the above named deponent do hereby solemnly affirm and state as under:

1. That the Compliance Report has been drafted under the authority and instructions of the deponent and after perusing its contents, the deponent has duly signed it, and the contents of paragraph Nos. 1 to thereof are true and correct to the knowledge of the deponent, and the same may be read as contents of this affidavit also, which are not being reproduced for the sake of brevity. No part of it is false and nothing material has been kept concealed therefrom.
2. That the contents of paragraphs no. 1 to of above titled Compliance Report are true and correct to my knowledge, no part of it is false and nothing material has been kept concealed therefrom.



For Gaursons Promoters Pvt. Ltd.

Authorised Signatory

09 MAY 2026

3. That the Annexures attached with the Compliance Report are true copies of their respective original.

PLACE:

DATE: / /2026

For Gaursons Promoters Pvt. Ltd.
[Signature]
Authorised Signatory
DEPONENT

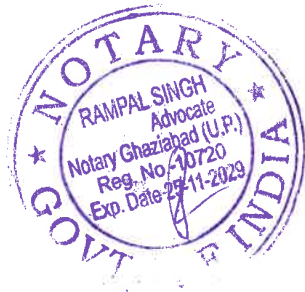
VERIFICATION:

Verified that the contents of para 1 and 3 of my affidavit are true and correct to my knowledge. No part of it is false and nothing material has been kept concealed therefrom.

PLACE:

DATE: / /2026

For Gaursons Promoters Pvt. Ltd.
[Signature]
Authorised Signatory
DEPONENT



[Signature]
ATTESTED
RAMPAL SINGH
Advocate
Notary Ghaziabad (U.P.)
Reg. No.-10720
Exp. Date 25-11-2029

09 MAY 2026

APPENDIX-1

Item No. 02

Court No. 2

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 73/2025
(I.A. No. 828/2025)
In
Original Application No. 465/2023

Ashish Sharma

Applicant

Versus

State of Uttar Pradesh, District Magistrate,
Ghaziabad & Ors.

Respondents

Date of hearing: 16.02.2026

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: Ms. Surbhi Mehta and Mr. Bishabandhu Kumar, Advocates for the Applicant.

Respondents: Mr. Bhanwar Pal Singh Jadon and Mr. Shivansh Sharma, Advocates for respondents no. 1 and 3.
None for respondent no. 2.
Mr. A.R Takkar, Senior Advocate with Ms. Aastha Tyagi and Mr. Manan Takkar, Advocates (through V.C.), Dr. Veenu Singhal and Mr. Yash Dewan, Advocates for respondent no. 4- Gaursons Promoters Pvt. Ltd.
Mr. Ravindra Kumar, Senior Advocate with Mr. Shivam Saxena, Advocate for respondent no. 5-GNIDA.

ORDER

1. Compliance report dated 13.02.2026 has been filed by respondent no. 4- Gaursons Promoters Pvt. Ltd.
2. Learned counsel for the Applicant has submitted that in the compliance report, it has not been mentioned as to how the collection center will be shifted and whether duct connected with OWC room will be removed or not.
3. Learned counsel for respondent no. 4 has submitted that the OWC machine as well as the operations will be shifted and completed by 30.04.2026.

4. Respondent no. 4 will be bound by the statement made by learned senior counsel on its behalf and to take requisite action in terms thereof.

5. We are of the considered view that no further orders are required to be passed on the present execution application which is disposed of with the following directions:-

- i. Respondent no. 4 shall file further compliance report before the Ld. Registrar General of this Tribunal by 10.05.2026 and
- ii. On receipt of the report and in case the report is not so filed, the Ld. Registrar General shall place the matter before the Bench on 15.05.2026 for further directions by registering Miscellaneous Application.

6. In view of compliance report filed, interim order dated 16.12.2025 for issuance of conditional warrant of attachment and its execution by District Magistrate, Ghaziabad and filing of complaint by officer authorized by Central/State Government against Managing Director of respondent no. 4 is recalled and **I.A. No. 828/2025 is allowed** to that extent.

7. A copy of this order may be sent by email to the Applicant and respondent no. 5 for information and the Member Secretary, UPPCB, District Magistrate, Ghaziabad and respondent no. 4 for requisite compliance.

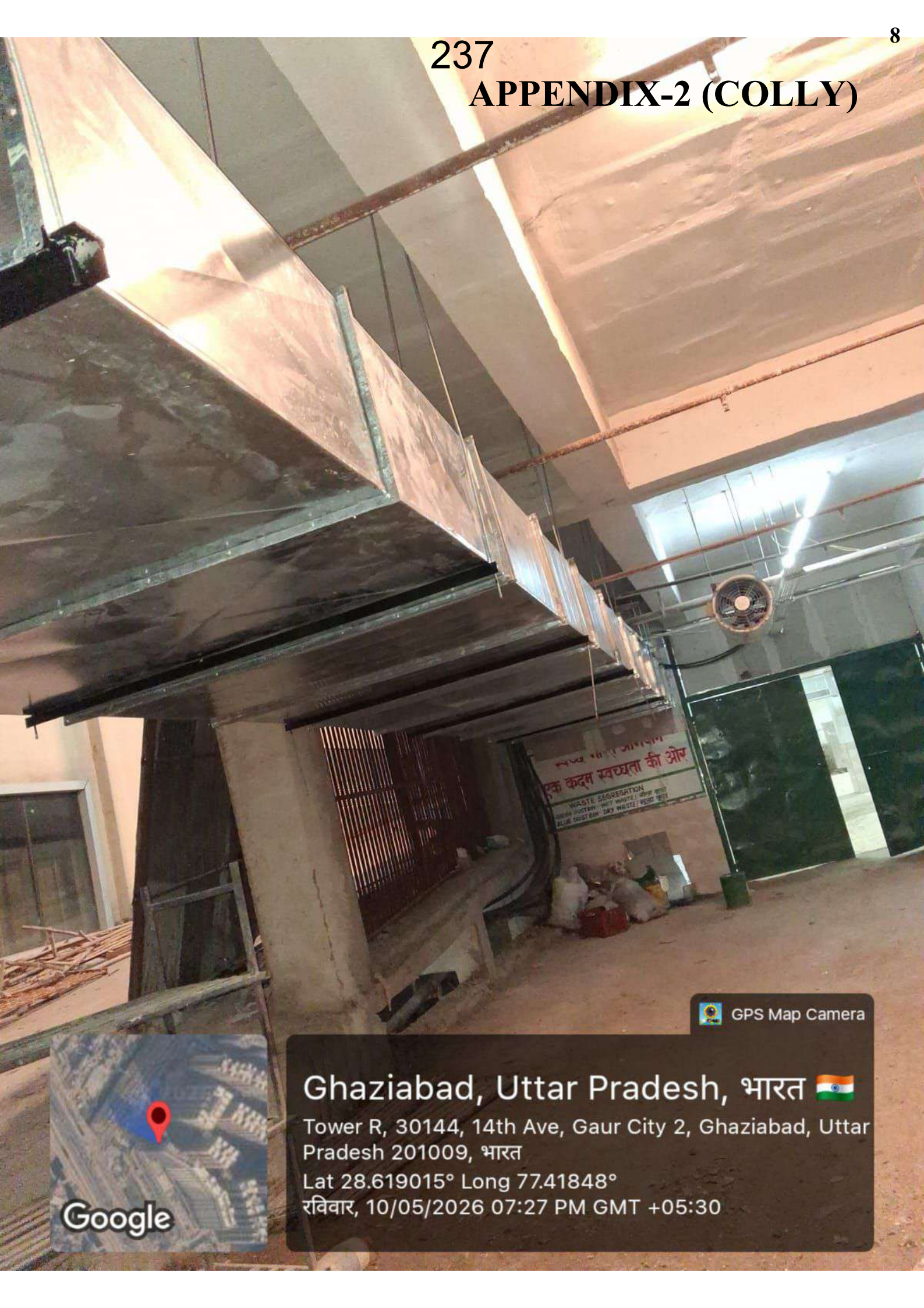
Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM


February 16th, 2026
Execution Application No. 73/2025
(I.A. No. 828/2025)
In Original Application No. 465/2023/AB

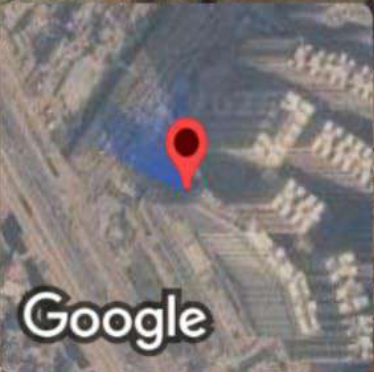
237


APPENDIX-2 (COLLY)



एक कदम स्वच्छता की ओर
 WASTE SEGREGATION
 GREEN SYSTEM - WET WASTE / ORGANIC WASTE
 BLUE SYSTEM - DRY WASTE / RECYCLE WASTE


 GPS Map Camera

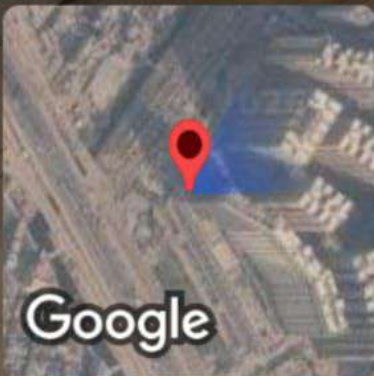



Ghaziabad, Uttar Pradesh, भारत 
 Tower R, 30144, 14th Ave, Gaur City 2, Ghaziabad, Uttar Pradesh 201009, भारत
 Lat 28.619015° Long 77.41848°
 रविवार, 10/05/2026 07:27 PM GMT +05:30

Google



 GPS Map Camera




चिपयाना खुर्द उर्फ तिगरी, उत्तर प्रदेश, भारत 

1016, 14th एवेन्यू, गौर सिटी 2, ग्रेटर नोएडा, चिपयाना खुर्द उर्फ तिगरी, उत्तर प्रदेश 201009, भारत

Lat 28.618988° Long 77.418274°

रविवार, 10/05/2026 07:28 PM GMT +05:30




 GPS Map Camera


02:06 PM | **09 May 2026**
Saturday
Ghaziabad, Uttar Pradesh, India 
2064, 14th Ave, Gaur City 2, Ghaziabad, Uttar Pradesh 201009, India
Lat 28.619413° Long 77.41853°

240



 GPS Map Camera

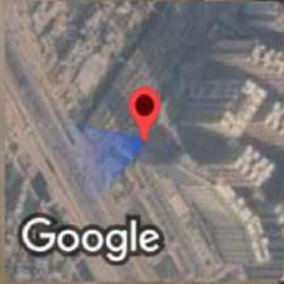


Ghaziabad, Uttar Pradesh, भारत 

Tower R, 30144, 14th Ave, Gaur City 2, Ghaziabad, Uttar Pradesh 201009, भारत

Lat 28.618846° Long 77.41863°

रविवार, 10/05/2026 07:16 PM GMT +05:30



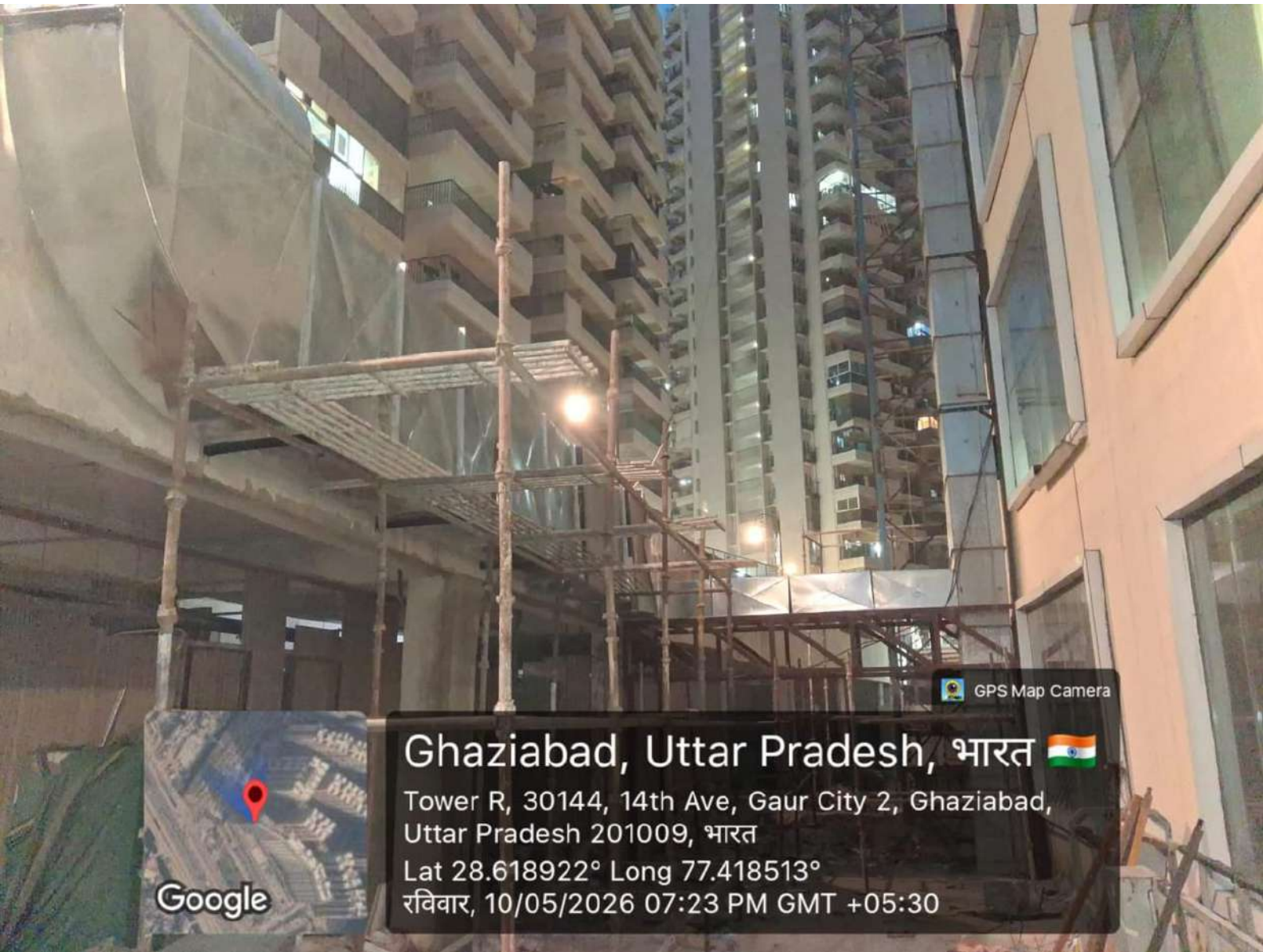
चिपयाना खुर्द उर्फ तिगरी, उत्तर प्रदेश, भारत 🇮🇳

1016, 14th एवेन्यू, गौर सिटी 2, ग्रेटर नोएडा, चिपयाना खुर्द उर्फ तिगरी,
उत्तर प्रदेश 201009, भारत

Lat 28.619142° Long 77.418189°

रविवार, 10/05/2026 07:28 PM GMT +05:30

GPS Map Camera



GPS Map Camera

Ghaziabad, Uttar Pradesh, भारत 

Tower R, 30144, 14th Ave, Gaur City 2, Ghaziabad,
Uttar Pradesh 201009, भारत

Lat 28.618922° Long 77.418513°

रविवार, 10/05/2026 07:23 PM GMT +05:30

Google